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15.36½ hrs.

**(ii) WORKING JOURNALISTS' AND OTHER NON-JOURNALIST MEDIA EMPLOYEES' WELFARE FUND BILL-
* 2003**

Title: Introduction of the Working Journalists' and other Non-journalist Media Employees' Welfare Fund Bill, 2003.

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a Welfare Fund in every State and Union Territory for the benefit of Working Journalists and other Non-Journalist Media Employees and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Welfare Fund in every State and Union Territory for the benefit of Working Journalists and other Non-Journalist Media Employees and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI G.M. BANATWALLA : Sir, I introduce** the Bill.
